

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 115  
Appeal No 952/252/ND/2019**

**Under Section: 252**

**In the matter of:**

Asst. Commissioner of Income Tax M/s Brainbird Tourism Pvt.  
Ltd. ....**Appellant**

Vs.  
ROC & Another. ....**Respondent**

**Order delivered on 18.03.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant :  
For the ROC :  
For the IT :

**ORDER**

List on 01.05.2020

**Sd/-**

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Vaishali